

**PATNA HIGH COURT**  
**NOTICE**

**With regard to filling up of the vacancies in the cadre of Civil Judge  
(Senior Division) for the year 2020-21.**

This is for information that the Court have been pleased to ask for list of contested judgement (Civil & Criminal) delivered during the period from 2016 to 2020 from all the eligible officers who have completed 5 years of qualifying service by 31.03.2021, (including those also who have passed the Departmental Examination and whose matter of confirmation is under consideration of the Court) except those who have since retired, for consideration of their cases for promotion to the cadre of Civil Judge (Senior Division) for the year 2020-21. The names of such officers are as under:

<b><u>Sl. No.</u></b>	<b><u>Name of the officer, designation and present place of posting</u></b>
1.	Sri Sunil Kumar Mishra, J.M. 1 <sup>st</sup> Class-cum-Addl. Munsif, Madhepura
2.	Sri Jai Prakash Kisku, S.D.J.M., Katihar
3.	Sri Hare Ram, S.D.J.M., Masaurhi (Under suspension)
4.	Sri Akhilesh Kumar, S.D.J.M., PooPri at Sitamarhi
5.	Sri Rajesh Kumar V, Munsif-cum-J.M.1 <sup>st</sup> Class, Sonepur
6.	Sri Ashish Ranjan, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Biharsharif
7.	Sri Naresh Mahto, J.M.1 <sup>st</sup> Class, Lakhisarai
8.	Smt. Bharti Kumari, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Jamui
9.	Ms. Swati Singh, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Gaya
10.	Sri Sumit Kumar Singh II, J.M. 1 <sup>st</sup> Class, Gaya
11.	Ms. Kavita Kumari, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Purnea
12.	Sri Sailendra Kumar, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Jhanjharpur
13.	Ms. Radha Kumari, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Bhagalpur
14.	Sri Raj Kapoor, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Bettiah
15.	Sri Muktesh Manohar, J.M.1 <sup>st</sup> Class, Buxar
16.	Ms. Romi Kumari, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Darbhanga
17.	Sri Juned Alam, J.M.1 <sup>st</sup> Class, Lakhisarai
18.	Sri Rakesh Mani Tiwari, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Gopalganj
19.	Sri Abhimanyu Kumar, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Udai-kishunganj
20.	Sri Kumud Ranjan, J.M.1 <sup>st</sup> Class, Araria
21.	Sri Bhupendra Nath Tripathi, J.M.1 <sup>st</sup> Class, Masaurhi
22.	Ms. Priya Shekhar, J.M.1 <sup>st</sup> Class, Gaya
23.	Sri Vivek Chandra Verma, J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Purnea
24.	Sri Amrendra Kumar Raj, J.M.1 <sup>st</sup> Class, Jamui

25.	<b>Sri Abhishek Kumar</b> , Munsif, Dalsingsarai
26.	<b>Sri Kumar Prabhakar</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Gaya
27.	<b>Ms. Jayshri Kumari</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Katihar
28.	<b>Sri Pramod Kumar</b> , J.M.1 <sup>st</sup> Class, Madhepura
29.	<b>Sri Ravi Ranjan</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Begusarai
30.	<b>Sri Ranjan Kumar</b> , Munsif, Ara
31.	<b>Sri Tej Kumar Prasad</b> , Railway Magistrate, Khagaria
32.	<b>Ms. Shweta Grewal</b> , J.M.1 <sup>st</sup> Class, Munger
33.	<b>Ms. Priti Kumari</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Gaya
34.	<b>Ms. Manjushree Kumari</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Motihari
35.	<b>Sri Kumar Pankaj</b> , J.M.1 <sup>st</sup> Class, Naugachia
36.	<b>Sri Rakesh Ranjan</b> , Munsif, Sherghati
37.	<b>Ms. Simmi Kujur</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Khagaria
38.	<b>Sri Amit Baibhav</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Araria
39.	<b>Sri Sikandar Paswan</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Hilsa
40.	<b>Sri Ashwani Kumar</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Darbhanga
41.	<b>Sri Vijay Kumar Mishra</b> , Munsif, Kahalgaon
42.	<b>Sri Anand Kumar Tripathi</b> , J.M.1 <sup>st</sup> Class, Siwan
43.	<b>Sri Sachin Kumar Mishra</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Sasaram
44.	<b>Sri Neeraj Kumar Pandey</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Saharsa
45.	<b>Sri Pramod Kumar Mahtha</b> , J.M.1 <sup>st</sup> Class, Muzaffarpur (E)
46.	<b>Smt. Tanveer Kaur</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Lakhisarai
47.	<b>Ms. Anupama</b> , J.M. 1 <sup>st</sup> Class, Saran at Chapra
48.	<b>Sri Maneesh Kumar Pandey</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Jamui
49.	<b>Ms. Vibha Rani</b> , J.M. 1 <sup>st</sup> Class, Sasaram
50.	<b>Sri Punit Kumar Tiwari</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Hilsa
51.	<b>Ms. Nutan Kumari</b> , J.M.1 <sup>st</sup> Class, Gaya
52.	<b>Sri Prateek Anand Dwivedi</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Bhabhua
53.	<b>Sri Rajesh Kumar Singh</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Buxar
54.	<b>Sri Rakesh Kumar V</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Sitamarhi
55.	<b>Sri Gautam Kumar</b> , J.M.1 <sup>st</sup> Class, Munger
56.	<b>Sri Dharmendra Kumar Pandey</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Kishanganj
57.	<b>Sri Pankaj Kumar Tiwari</b> , J.M.1 <sup>st</sup> Class, Barh
58.	<b>Sri Praveen Kumar Malviya</b> , J.M.1 <sup>st</sup> Class, Danapur
59.	<b>Ms. Ankita Jaiswal</b> , J.M. 1 <sup>st</sup> Class, Khagaria
60.	<b>Sri Vivek Kumar Mishra</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Supaul
61.	<b>Ms. Hena Mustafa</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Siwan
62.	<b>Sri Roshan Kumar</b> , J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Hilsa

63.	Sri Ranjan Deo, Munsif-cum-J.M. 1 <sup>st</sup> Class, Barh
64.	Sri Bimlesh Kumar, J.M. 1 <sup>st</sup> Class-cum-Addl. Munsif, Munger
65.	Sri Shailesh Kumar Ram, J.M. 1 <sup>st</sup> Class, Bhagalpur
66.	Sri Shailendra Kumar, Munsif, Belsand
67.	Sri Chandra Bhushan Ram, J.M. 1 <sup>st</sup> Class-cum-Addl. Munsif, Samastipur
68.	Sri Rajesh Kumar VI, J.M. 1 <sup>st</sup> Class, Saharsa

The aforementioned officers are directed to send their list of contested judgments **within a fortnight** from the date of this notice, through the District & Sessions Judges concerned in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgment they will be sending must be of **contested judgment only**. They are further directed that they must keep the judgments in readiness so that they may be in a position to send them on short notice.

By order of the Court,



Registrar (Appointment)

Patna High Court, Patna.  
Date: 16.11.2021

**PROFORMA**

**List of contested judgements (Civil & Criminal) delivered during the period from 2016 to 2020 in respect of consideration for promotion to the cadre of Civil Judge (Senior Division) for the year 2020-21.**

<b>Sl. No. of the officer</b> (as mentioned in the list of officers who are under zone of consideration for promotion)	
<b>Name of the officer, designation and present place of posting</b>	

**Nature of cases: Civil (Contested)**

<b><u>Sl. No.</u></b>	<b><u>Case No. &amp; Year</u></b>	<b><u>Date of judgement delivered</u></b>	<b><u>Capacity in which judgement delivered</u></b>	<b><u>Remarks / Explicit reason in case of deviation, if any.</u></b>

**Nature of cases: Criminal (Contested)**

<b><u>Sl. No.</u></b>	<b><u>Case No. &amp; Year</u></b>	<b><u>Date of judgement delivered</u></b>	<b><u>Capacity in which judgement delivered</u></b>	<b><u>Remarks / Explicit reason in case of deviation, if any.</u></b>

*Signature of the Officer:*  
*Date:*